

Item.1

C.P. 283/2000 In
O.A. 141/99

3.8.2000

Present: Sh.M.A. Siddiqui, Counsel for applicant.

Heard.

Issue notice to respondents on C.P. 283/2000
returnable in 4 weeks. List on 13.9.2000.

Personal presence exempted for the present.

(Kuldip Singh)
Member (Judl)

(S.R. Adige)
VC(A)

13/9/2000

Present: Above

~~Shri Siddiqui~~ ~~Pragat~~ ~~for~~ ~~by rail~~
CP Dismissed as withdrawn
Order by Hon'ble Mr. S.R. Adige, VC(A)
Hon'ble Dr. A. Vedawahi, n(J)

for COO/C VII

WHALE FORMS